

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 33(ND)2016

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
20.12.2017**

**NAME OF THE COMPANY:** Vishisht Kumar Goyal Vs. M/s. Mahamaya  
Exports Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	:	Ms. Jayashree	
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	For the Respondent (s)	:	Mr. Rakesh Kumar, Mr. P. K. Sachdeva, Ms. Chetna Bisht and Mr. Hetish Raj Singh, Advocates for R 5 & 6 Mr. Amit Kumar, Advocate	
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**ORDER**

**CA 293/2017**

No reply has been filed by the Respondent. Last opportunity is given to the Respondent to file the reply within two weeks.

To come up along with CP No. 36/2016 on 26<sup>th</sup> March, 2018.

*Sd = / -*

**(S. K. Mohapatra)**  
**Member (T)**

*Sd = / -*

**(Ina Malhotra)**  
**Member (J)**